**Division Bench** 

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA



CP (IB) NO.387/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

Present: Hon'ble Member (J) Shri K.R.Jinan

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd August 2017, 11.30 A.M.

Name of the Company		SBI -Vs- Adhunik Alloys & Power Ltd		
Under Section		7 IBC		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

1. Ms. SUHANI DUIVEDI, AU. ? 2. Ms. PRAPA GANGULY, ALM

Mr. SIDHARTHA SHARMA, ADV Corporate Debte.

Ld. Counsels for the financial creditor and the corporate debto are present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

(Jinan K.R.)

SdF

Member (J)

(Vijai Pratap Singh)

Member (J)